

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3292
ANSWERED ON:15.04.2008
INPUT-OUTPUT NORMS FOR EXPORTS
Hasan Chaudhary Munawwar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a number of companies are making false claims for getting their input-output norms fixed for exports;
- (b) if so, whether the Government has come across cases where companies have submitted consumption details certified by Chartered Accountants which are just signed without any verification;
- (c) if so, the details of such cases detected so far; and
- (d) the steps taken/proposed to be taken by the Government to check such activities of Chartered Accountants?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

- (a) & (b): No such case has come to notice of the Government.
- (c) & (d): Does not arise.